

ITEM NO.8

COURT NO.7

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) Nos.26185-26228/2018

(Arising out of impugned final judgment and order dated 04-08-2018  
in WP(C) No.8125/2016, 04-08-2018 in WP(C) No.12088/2016 04-08-2018  
in WP(C) No.2658/2017, 04-08-2018 in WP(C) No.3360/2017, 04-08-2018  
in WP(C) No.3385/2017, 04-08-2018 in WP(C) No.3684/2017, 04-08-2018  
in WP(C) No.3792/2017, 04-08-2018 in WP(C) No.3987/2017, 04-08-2018  
in WP(C) No.4007/2017, 04-08-2018 in WP(C) No.4080/2017, 04-08-2018  
in WP(C) No.4102/2017, 04-08-2018 in WP(C) No.4103/2017, 04-08-2018  
in WP(C) No.4106/2017, 04-08-2018 in WP(C) No.4446/2017, 04-08-2018  
in WP(C) No.4493/2017, 04-08-2018 in WP(C) No.4867/2017, 04-08-2018  
in WP(C) No.4934/2017, 04-08-2018 in WP(C) No.4998/2017, 04-08-2018  
in WP(C) No.5013/2017, 04-08-2018 in WP(C) No.5026/2017, 04-08-2018  
in WP(C) No.5199/2017, 04-08-2018 in WP(C) No.5200/2017, 04-08-2018  
in WP(C) No.5214/2017, 04-08-2018 in WP(C) No.5217/2017, 04-08-2018  
in WP(C) No.5218/2017, 04-08-2018 in WP(C) No.5753/2017, 04-08-2018  
in WP(C) No.5779/2017, 04-08-2018 in WP(C) No.5933/2017, 04-08-2018  
in WP(C) No.6078/2017, 04-08-2018 in WP(C) No.6155/2017, 04-08-2018  
in WP(C) No.6794/2017, 04-08-2018 in WP(C) No.6815/2017, 04-08-2018  
in WP(C) No.6841/2017, 04-08-2018 in WP(C) No.6990/2017, 04-08-2018  
in WP(C) No.7012/2017, 04-08-2018 in WP(C) No.7141/2017, 04-08-2018  
in WP(C) No.7760/2017, 04-08-2018 in WP(C) No.8229/2017, 04-08-2018  
in WP(C) No.8622/2017, 04-08-2018 in WP(C) No.9099/2017, 04-08-2018  
in WP(C) No.9187/2017, 04-08-2018 in WP(C) No.9221/2017, 04-08-2018  
in WP(C) No.9446/2017, 04-08-2018 in WP(C) No.7495/2017 passed by  
the High Court Of Delhi At New Delhi)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI Petitioner(s)

VERSUS

FLT LT. RAJAN DHALL CHARITABLE TRUST & ORS. Respondent(s)

Date : 29-08-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT  
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Chirag M. Shroff, AOR

For Respondent(s) Ms. Manjula Gupta, AOR

Ms. Resmitha R. Chandran, AOR

Mr. Kush Chaturvedi, AOR

Mr. M. R. Shamsad, AOR

Mr. Gagan Gupta, AOR  
Mr. Abhishek Yadav, AOR  
Ms. Divya Roy, AOR  
Mr. Anand Shankar Jha, AOR  
M/s. Khaitan & Co., AOR  
Mr. Abhigya, AOR  
Mr. K. V. Mohan, AOR  
M/s. Corporate Legal Partners, AOR  
Mr. Sunil Fernandes, AOR  
Mr. Vivek Kishore, AOR  
Mr. R. Chandrachud, AOR  
Mrs. V. D. Khanna, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Matter not taken up.

List on 04.09.2019.

(MUKESH NASA)  
COURT MASTER

(R.S. NARAYANAN)  
BRANCH OFFICER